GOVERNMENT OF INDIA

MINISTRY OFDEFENCE

RAJYA SABHA

QUESTION NO30.07.2003

ANSWERED ON

CORRUPTION IN C.S.D. .

1062 Shri Praful Patel

Will the Minister of DEFENCE be pleased to state :-

(a) whether Government are aware of widespread corruption in the Canteen Stores Department regarding purchase of various items that are canalized through this organization;

(b) if so, whether the norms for the purchase of the alcoholic beverages are consistent with overall purchase policies or whether there are different norms governing such purchases; and

(c) whether the Servicemen are receiving their wide choice of products that are available in the market or whether the Canteen Stores Department purchase organization is restricting the choice through their restrictive purchase policies?

ANSWER

MINISTER OF DEFENCE

(SHRI GEORGE FERNANDES)

(a) All the purchases in the Canteen Stores Department are made as per laid down norms and policies. However, as and when any case of corrupt practice comes to notice, necessary action is initiated as per rules.

(b) The norms for the purchase of the alcoholic beverages in canteen stores department are consistent with overall purchase policies.

(c) Canteen Stores Department provides wide choice of products keeping in view the requirement of the consumer.